

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4223
ANSWERED ON:06.12.2010
PROTECTION OF PHARMA INDUSTRY
Yaskhi Shri Madhu Goud

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the cases of acquisitions of local pharma firms by multinational are increasing in the country;
- (b) if so, the details thereof;
- (c) whether the Pharmaceutical Export Promotion Council requested the Government to protect the interests of the domestic industry;
- (d) if so, the steps being taken by the Government on the request; and
- (e) the final decision, if any, taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): As per the information available with the Pharmaceutical Export Promotion Council, some of the major acquisition of Indian pharma companies by foreign MNCs in the recent past include acquisition of M/s Ranbaxy Laboratories Ltd by Daiichi Sankyo of Japan, Piramal Healthcare by Abbott Laboratories, USA, M/s Matrix Laboratories Ltd by Mylan, USA, Formulation division of M/s. Wockhardt Ltd by Abbott Laboratories, USA and Animal Care subsidiary by Vetogquinol, South Africa, and M/s. Dabur Pharma by Fresenius Kabi, France etc.

(c): No, Madam.

(d) & (e): Does not arise.